

NATIONAL COMPANY LAW TRIBUNAL,
MUMBAI BENCH COURT VI
SPECIAL BENCH

Item No. 01.
C.P. (IB)/1112(MB)2019

CORAM

SHRI SANJIV DUTT
HON'BLE MEMBER (TECHNICAL)

MS. REETA KOHLI
HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF HEARING (HYBRID) DATED **08.07.2024**

NAME OF THE PARTIES : **M/S. Lunia Sales Corporation**

VS

M/S. Arambhan Hospitality Services Ltd

For Operational Creditor : Absent.

For Corporate Debtor : Absent.

IBC under Sec. 9

ORDER

List this matter on **15.07.2024**.

Sd/-
SANJIV DUTT
MEMBER (TECHNICAL)

//SKS//

Sd/-
REETA KOHLI
MEMBER (JUDICIAL)